

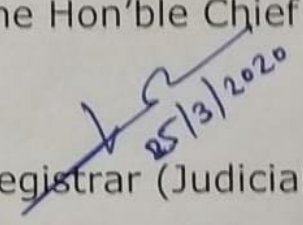
IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
NOTICE

Honourable the Chief Justice has nominated the following Honourable Judges for attending **urgent judicial matters** in the High Court of Gujarat, irrespective of roster during the present crisis period :

Arrangement for 26.03.2020	
<u>DIVISION BENCH MATTERS</u> CIVIL & CRIMINAL	<u>SINGLE BENCH MATTERS</u> CIVIL & CRIMINAL
Hon'ble Mr./ Ms. /Dr. Justice <u>R.M. Chhaya, J.</u> and Hon'ble Mr./ Ms. /Dr. Justice <u>Bhargav. D. Karia, J</u>	Hon'ble Mr./ Ms. /Dr. Justice <u>S.H. Vora, J.</u>

By Order of the Hon'ble Chief Justice

Date : 25/03/2020


Registrar (Judicial)